

2026
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2469–R(R&M)

Dated, Calcutta 19th day of May, 2026

In furtherance of the notices dated 02.02.2026, 18.02.2026, 11.05.2026 of the *Original Side* with regard to promotional examination for the post of **Deputy Registrar (Legal)**, *Original Side Establishment* and in view of the Written Test (Phase-I) held on 25.02.2026 & its result vide notification no. 2255-R(R&M) dated 06.05.2026 of the Appellate Side and the Viva-voce/Interview (Phase-II) held on 15.05.2026 in the process of said examination to fill up **01** (one) declared vacancy, the following final result of the candidate belongs to the cadre/post of Assistant Registrar (*Direct Recruit from Legal Profession*) on the Original Side, prepared according to the marks obtained by him who appeared in the said examination, is being published below for general information and the said sole candidate/Assistant Registrar (*Direct Recruit from Legal Profession*) of this list being finally qualified is selected and recommended for appointment on promotion to the aforesaid post of *Deputy Registrar (Legal)* on the Original Side Establishment against the same number of vacancy as per promotional criteria and extant rules.

FINAL RESULT

Sl. No.	Name	Marks obtained in Written Test (Full Marks-30)	Consideration of Service Record (Full Marks-15)	Viva-voce/Interview (Full Marks-05)	Total Marks obtained (Total Marks-50*)	Remarks
1.	Md. Shakil Raja <i>Assistant Registrar</i> <i>(Direct Recruit from Legal Profession)</i>	22	13.5	4.25	39.75	#

N.B.: *Full Marks- 50; # denotes 'Candidate is qualified and selected for the post'

The 19th May, 2026

By Order

Sd/-

Registrar

(Recruitment & Management)
High Court, Appellate Side, Calcutta